

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

25. C.P.(IB)-988/MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.12.2019**

NAME OF THE PARTIES: Bigbloc Construction Limited

V/S

Eiffel India Infraprojects Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None present, list this matter on 10.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)